

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2147
TO BE ANSWERED ON 04.08.2022**

DIP IN RURAL WAGE GROWTH

2147. SHRI TIRUCHI SIVA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government is aware of the significant dip in the rural wage growth during the last five years;**
- (b) if so, the reasons identified for this dip; and**
- (c) the steps taken by Government to elevate the rural wage growth?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): As per available information, the rural wages in the last five years i.e. 2017 to 2021, indicates a positive growth for both agricultural and non-agricultural labourers.

As per Section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), the Central Government may, by notification, specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies wage rate under Mahatma Gandhi NREGA every financial year for unskilled workers. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rates every financial year based on Consumer Price Index for Agricultural Labourer (CPI-AL). The wage rate is made applicable from 1st April of each financial year.
